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C.A.No. 6535 OF 1997

ITEM No.1

Court No. 2

SECTION XIV

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

IA No 5-6 In Civil Appeal No.6535/1997

KACHA KANTTI SEVA SAMITY & ANR.

Appellant (s)

VERSUS

SHRI KACHA KANTI DEVI & ORS.

Respondent (s)

(For substitution for bringing on record the LRs. of deceased respondent Nos.3, 7 and 25 and c/delay in filing appln. for substitution and office report)

Date : 22/02/2002 This Appeal was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE B.N. KIRPAL
HON'BLE MRS. JUSTICE RUMA PAL

For Appellant (s) Mr. Avijit Bhattacharjee,Adv.

For Respondent (s) Mr. NR Choudhary, Adv.
Mr. Somnath Mukherjee,Adv.

UPON hearing counsel the Court made the following

O R D E R

.....L.....I.....T.....T.....T.....T.....T.....J
.SP2

Issue notice.

Mr. Somnath Mukherjee, counsel for the respondents accepts notice.

Reply to be filed in six weeks.

Rejoinder affidavit to be filed within two weeks thereafter. List thereafter.

.SP1

Hemalatha

(S.L. Goyal)
Court Master